GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 4506 TO BE ANSWERED ON 19.07.2019

Monitoring of Air Pollution

4506. DR. NISHIKANT DUBEY

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to review the existing policy for monitoring air pollution in the country; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) & (b) The Central Government has taken a number of regulatory measures for monitoring of air pollution in the country. These include-

- Augmentation of monitoring network for assessment of ambient air quality. Under National Clean Air Program (NCAP), the manual monitoring stations under National Ambient Air Quality Monitoring Program (NAMP) would be increased to 1500 and Continuous Ambient Air Quality Monitoring Stations to be increased by 150 by 2024.
- Presently, ambient air quality is being monitored at 779 locations covering 339 cities in 29 States & 6 Union Territories across the country under National Air Quality Monitoring Programme (NAMP). Further, real time monitoring is taking place at 170 locations in 102 cities in 18 States/UTs.
- Notification of National Ambient Air Quality Standards.
- Launch of National Air Quality Index.
- Implementation of Air Quality Early Warning System for Delhi in October, 2018 in association with Ministry of Earth Sciences (MoES).
